

## Annexure – 8

Name of the Corporate debtor: Rajesh Construction Company Private Limited; Date of commencement of CIRP 13<sup>th</sup> May, 2021;

List of creditors as on: 14th August, 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					Amount of contingent claim
1	IDBI Trusteeship Services Limited	01.06.2021	17,70,000.00	0	Unsecured	NA	NA	No	NA	0	0	17,70,000.00	0	
2	Suzlon Global Services Limited	02.06.2021	2,93,92,000.00	1,06,26,166.98	Unsecured	NA	NA	No	NA	0	0	1,87,65,833.02		refer note
<b>TOTAL</b>			<b>3,11,62,000.00</b>	<b>1,06,26,166.98</b>						<b>0</b>	<b>0</b>	<b>2,05,35,833.02</b>		

Note: As per the information received from the Erstwhile Management of the Corporate Debtor and as per the financial statements as on the Insolvency Commencement Date, the amount of Rs. 10626166.98 /- is being reflected in the Tally data as on Insolvency Commecement Date .Accordingly, the amount of Rs. 205,35,833.02/- stands rejected. Also, since the requisite supporting documents have not been received from the Operaional Creditor, viz Suzlon Global Services Limited, the Resolution Professional proceeded to admit the claim to the extent mentioned in the records.

